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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 749/1997

1. Sulekh Yadav aged about 38 Yrs., S/o. Shri Hajari Lal Yadav, R/o. 301/6, C.R.W.S. Colony, Nishadpur, Bhopal.
2. K.P.S. Malik, aged about 42 Yrs., S/o. Shri Kabul Singh, R/o. 314/2, C.R.W.S. Colony, Nishadpura, Bhopal.
3. S.K. Shrivastava, aged about 30 Yrs., S/o. Shri R.K. Shrivastava, R/o. E/8/39, Bharat Nagar, Arera Colony, Bhopal.
4. Arun Singh, aged about 29 Yrs., S/o. Shri L.B. Singh, R/o. H.No. 2, Tagore Nagar, Bhopal.

... **Applicants**

V e r s u s

1. Union of India,
Thr: the Secretary,
Ministry of Railway,
New Delhi.
2. General Manager,
Central Railway, Mumbai.
3. Chief Mechanical Engineer,
Central Railway, C.S.T.,
Mumbai.
4. Chief Workshop Manager,
Coach Repair Workshop,
Central Railway, Bhopal.
5. B.P. Singh (S.S.E.).
6. C.S. Gupta, (S.S.E.).
7. R.S. Tanwar (S.E.).
8. A.R.P. Kurup (S.E.).

Respondents No. 5 to 8, R/o. Bhopal
C/o. Chief Workshop Manager, Coach
Repair Workshop, Central Railway,
Bhopal (M.P.).

... **Respondents**

Counsel :

Shri S.Paul for the applicants.

Shri S. Yadav for the respondents No. 1 to 4.

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Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

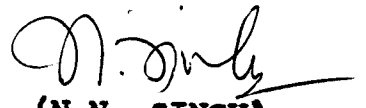
O R D E R (Oral)

(Passed on this the 6th day of February 2003)

The learned counsel for the applicant submits that he has no instruction from his clients. In view of the fact that the applicant's lawyer has no instruction, this original Application is dismissed for non-prosecution.



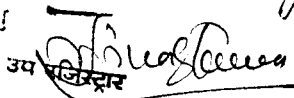
(R.K. UPADHYAYA)
MEMBER (A)



(N.N. SINGH)
VICE CHAIRMAN

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....
पतिविरुधि अर्जें दितः

- (1) सचिव, उच्च न्यायालय एवं एजेंडर, जबलपुर
(2) ~~अर्जेंकर्ता श्री/श्रीमती/शु~~.....के काउंसल S. Paul, A.M.
(3) ~~प्रत्यक्षी श्री/श्रीमती/शु~~.....के काउंसल S. Yadav - A.M.
(4) ~~अर्जेंकर्ता, एजेंडर, उच्च न्यायालय~~
सूचना एवं आवश्यक कलाकारी हेतु


उप पतिविरुध
10/2/03

Issued
On 10-2-03
BS